# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 679 ANSWERED ON 13<sup>TH</sup> DECEMBER, 2018

## BHARAT NEW VEHICLE ASSESSMENT SAFETY PROGRAMME

#### 679. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

# सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the current status of the Bharat New Vehicle Assessment Safety Programme and the implementation of the same in all States;
- (b) whether all new manufactured cars in India are subjected to the crash tests, if so, whether the mandatory crash test leads to increase in the market price of the car;
- (c) whether the crash test is conducted by the car manufacturers themselves or in a Government owned or funded facility; and
- (d) whether the number of advanced car safety requirements like autonomous emergency braking, reverse cameras, alcohol interlock installation device etc. announced by the European Union are likely to be introduced in India to improve road safety?

### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI MANSUKH L. MANDAVIYA)

(a) to (c) In India, every car manufacturer has to obtain a homologation certificate for every car model before introduction in the market. The certificate is given after testing as per Indian regulations under Central Motor Vehicles Rules, 1989 by the test agencies authorised under Rule 126 of Central Motor Vehicles Rules, 1989. This Ministry has issued S.O. 1139 (E) dated 28.04.2015 and S.O. 2412 (E) dated 03.09.2015 amending the Central Motor Vehicles Rules, 1989 (CMVRs) and notifying the following crash standards:-

Sl. No.	Standards	Date of
		commencement/validity
1	The steering impact requirement	13 <sup>th</sup> December, 2004 and valid
	IS 11939:1996	up to dates of implementation of
		(b)
2	Requirement for behaviour of steering	New Models- 1.10.2017
	mechanism of a vehicle in a Head-on	All Models- 01.10.2019
	Collision AIS 096/2008	

3	Protection of occupants in the event of an	New Models- 1.10.2017
	offset Frontal Collision AIS 098/2008	All Models- 01.10.2019
4	Side door impact for all passenger cars	13the December, 2004 and valid
	IS 12009:1995	up to dates of implementation of
		(b)
5	Approval of vehicles with regard to the	New Models- 1.10.2018
	Protection of Occupants in the event of a	All Models- 01.10.2019
	Lateral Collision. AIS 099/2008	
6	Approval of Vehicles with regard to the	New Models- 1.10.2018
	Protection of Pedestrian and other	All Models- 01.10.2020
	Vulnerable Road Users in the event of a	
	Collision with a Motor Vehicle AIS	
	100/2010	

(d) No such proposal presently under consideration in the Ministry.

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